

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref: U.O No. FST-Lit/68/2021-02-Forest Department dated 31.08.2021

GOVERNMENT ORDER NO:-4384 -JK (LD) of 2021

DATED:- 01 - 09 - 2021

Sanction is hereby accorded to the appointment of Officer of Forest Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases including Contempt Petition ,if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

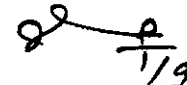
Secretary to Government

No:-JK(LD)CODI/ 2021/03

Dated:- 01 - 09 - 2021

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner Secretary to Government, Forest Department.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.

-JK(LD) of 2021 dated 01.09.2021

S No.	Title Of The Case		OIC
1.	SWP No. 249/2010	Shafat Ahmed & others Vs State and others	Sh. Abdul Rehman Bhat, Administrative Officer, Director Forest Protection Force, J&K
2.	SWP No. 2661/2011	Mohammad Ali & ors V/S State and others	
3.	SWP No. 2719/2011	Aijaz Rasool Wani & Ors V/S State and others	
4.	SWP No. 08/2012	Ghulam Mohd Rather V/S State and others.	
5.	SWP No. 2241/2012	Yasmeen Akhter and ors V/S State and others	
6.	SWP No.788/2014	Gh. Mohi-Ud Din Bhat & Ors V/S State and others	
7.	SWP No.1624/2014	Abdul Rashid Bhat & others V/S State and others	
8.	SWP No.26/2015	Mohammad Numan Khan & Others V/S State and others	
9.	SWP No.1054/2015	Peer Siraj-Ud- Din Shah V/S State and others	
10.	SWP No. 544/2016	Nazir Ahmed Wani V/s State and others	
11.	SWP No. 307/2016	Sajad Ahmad Sofi and others V/s State and others	
12.	SWP No.1092/2016	Mohammad Numan Khan and others V/S State and others.	
13.	SWP No.1199/2016	Hilal Ahmad Bhat and others V/S State and others.	
14.	SWP No.2121/2016	Fayaz Ahmad Padder V/S State and others.	
15.	SWP NO.	Hafizullah Khan V/s State and others	

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	700/2016	
16.	SWP No.03/2017	Feroz Alam Bhat & Others V/S State and others
17.	SWP No. 2063/2016	Sajad Ahmad Sofi and others V/s State and others
18.	SWP No. 795/2017	Farooq Ahmad Mantoo and others V/s State and others
19.	SWP No. 2649/2017	Abdul Hamid Bhat V/s State and others
20.	SWP No. 2327/2018	Fayaz Ahmad Reshi V/s State and others
21.	SWP No. 1601/2018	Arshad Ahmad Bhat V/s State and others
22.	SWP No. 2403/2018	Ayaz Ahmad Bhat and others V/s State and others
23.	SWP No. 42/2019	Mohammad Numan Khan and others V/s State and others
24.	SWP No. 2975/2018	Nasir Hussain Hamdani and others V/s State and others
25.	WP (C) No 2254 of 2019	Manzoor Hussain Reshi and others V/s State and others
26.	SWP No. 893/2019	Farooq Ahmad Wani and others V/s State and others
27.	WP (C) No 2217/2019	Aftab Ahmed Mir V/s State and others
28.	WP(C) No.168/2020	Abdul Majeed Lone and others V/s U.T. of J&K and others
29.	SWP/34/2011	Shahid Ahmad Khan and others Vs State and others

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30.	SWP/792/2011	Gowhar Ahmad Khan and others Vs State and others (Forest Protection)
31.	WP (C) No. 1979/2019	Zahor Ahmad Khan and another Vs State and ors. (Forest Deptt)
32.	SWP/2337/2013	Tanveera Wadoo and others Vs General Administration (State Govt.)
33.	SWP/697/2011	Mohammad Ismail Bhat and others Vs State and others (Forest Deptt.)
34.	SWP/1303/2018	Farooq Ahmad Wani & another Vs UT of J&K and others
35.	SWP/2723/2011	Nasir Hassan Hamdani Vs Forest (State Govt.)
36.	SWP/2264/2011	Miss Furhana Syeed and ors Vs State of JK and ors (Forest Deptt.)
37.	SWP/1080/2011	Aijaz Ahmad Banday Vs State and others (Forest Protection)
38.	SWP No.646/2005	Balbir Singh V/S State and Others
39.	SWP No.1244/2005	Raman Gupta V/S State and others
40.	SWP No. 399/2007	Ved Raj and others V/S State and others
41.	SWP No. 385/2007	Suran Singh V/S State and others
42.	SWP No. 168/2010	Balbir Singh V /S State and others
43.	SWP No.	Kamal Singh V/S State and

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	146/2010	others
44.	SWP No. 156/2010	Arti Jasrotia V/S State and others
45.	SWP No. 169/2010	Kamlesh Kumari V/S State and others
46.	SWP No.192/2011	Tahir Gafoor Mir V/S State & Others
47.	SWP No. 392/2011	Mohd Ashraf Bhat V/S State & Others.
48.	SWP No.527/2013	Ashok Kumar V/S State and others
49.	SWP No.444/2013	Mohd Mashooq Khan V/S State & Others
50.	SWP No.2830/2014	Satish Singh Manhas V/S State & Others
51.	SWP No. 2997/2014	Amar Singh & Ors V/S State and others
52.	SWP No. 2277/2014	Pardeep Kumar & Ors V/S State and others
53.	SWP No. 11/2015	Bushan Kumar & others V/S State and others
54.	SWP 326/2015	Parveen Kumar Sharma & Others V/S State and others
55.	SWP No.1278/2015	Sandeep Kumar Sharma & Ors V/S State & Others
56.	SWP No.1840/2016.	Bhushan Kumar and others V/s State and others.
57.	SWP No.2889/2016.	Mohammad Aslam V/s State and others.
58.	SWP No.2916/2016.	Sandeep Kumar and others V/s State and others.
59.	SWP	Abdul Qayoom Naik V/s State and others.

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	No.250/2017.	
60.	SWP No.1207/2017.	Shiv Kumar Sharma V/s State and others.
61.	SWP No.1683/2017	Chandan Bhalla and others V/s State and others.
62.	SWP No.1083/2017	Anil Gupta and others V/s State and others.
63.	SWP No.1415/2017	Raman Gupta V/s State and others.
64.	SWP No. 484/2018	Altaf Hussain Wani V/s State and others
65.	SWP No.784/2018	Manjeet Kumar and others V/s State and others.
66.	SWP No.2009/2018	Parveen Kumar and others V/s State and others.
67.	WP(C) No. 2131/2019	Kamal Nain and others V/s State and others
68.	WP (C) 522/2020	Akshay Kumar Vs Ut of J&K
69.	SWP/864/2006	Madhu Bandral Vs State through Home Deptt and ors
70.	SWP 557of 2004	Farooq Ahmed Mir Vs UT of J&K
71.	OA No. 2021	Basharat Ahmad Banday & Others Vs UT of J&K
72.	OA No. 833 of 2021	Abdul Akbar Khan Vs UT of J&K & Others
73.	WP (C) 2021	Haji Syeed Alam Cholar
74.	Contempt Petition No. 2021 in SWP No. 2217/2019 & TA No.	Mushtaq Ahmad Rather

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75.	OA No. 1020/2021	Darshan Lal Vs UT OF J&K & Others
76.	OA No. 1069/2021	Rishi Sharma Vs UT of J&K & Others
77.	Contempt Petition No. 294/2013 in SWP No. 1155/2013	Sanjay Kumar Manhas V/s Mohd Iqbal Khanday and others
78.	Contempt Petition No. 542/2015 c/w Contempt No. 08A/2016 in SWP No. 1517/2015	Peer Siraj-Ud- Din V/S R.K. Gupta and others
79.	Contempt Petition No. 219/2016 in SWP No. 11/2015	Bhushan Kumar and others V/S Suresh Kumar Gupta and others
80.	Contempt Petition No. 333/2016 in SWP No. 544/2016	Nazir Ahmad Wani V/s Shant Manu and others
81.	Contempt Petition No.317/2017 in SWP No.2916/2016	Sandeep Kumar Sharma and others V/s Sh. Mohd Afzal Bhat and others
82.	Contempt No.219 / 2019 in SWP No. 1672/2018	Mohammad Ashraf Khan V/s State and others
83.	Contempt Petition No. 61/2020 in SWP No. 1280/2015	Sikander Hussain and others V/s Smt. Sarita Chouhan and others
84.	CPSW/538/2012	Feroz Alam Bhat and ors Vs Mr Sheikh Aijaz Iqbal and ors

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85.	CPSW/257/2012	Bashir Ahmed Khan and another Vs Mohammad Shafi Khan and ors	
86.	OA No. 679 of 2021	Naeem Omar Nawaz Gupkari Vs UT of J&K & Others	
87.	OA No. 437 of 2021	Ashok Kumar V/S State and others	

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